

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 212/2018 IN CP (IB)-31/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2018**

NAME OF THE PARTIES: **Gupta Coal India Pvt. Ltd.**

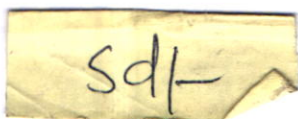
SECTION OF THE COMPANIES ACT: I&B CODE 2016

ORDER

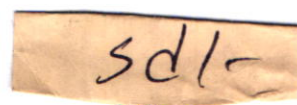
1. MA 212/2018 IN CP (IB)-31/I&BC/(MB/2017

On the Application moved by the Liquidator, the Respondent in this case not being aware of hearing date, the Liquidator is again directed to send notice to the parties intimating next date of hearing.

List this matter for hearing on 9.4.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)